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# Andhra Pradesh Entry Of Goods Into Local Area Tax (Repeal) Act, 1990

#### 8 of 1990

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#### **PREAMBLE**

AN ACT TO REPEAL THE ANDHRARADESH ENTRY OF GOODS INTO LOCAL AREA TAX ACT, 1987.

Be it enacted by the Legislative Assembly of the State of Andhra Pradesh in the Forty-first Year of the Republic of India as follows:-

### 1. Short title and Commencement :-

- (1) This Act may be called the Andhra Pradesh Entry of Goods into Local Area Tax (Repeal) Act, 1990.
- (2) It shall be deemed to have come into force with effect on and from the 1st April, 1990.

### **2.** Repeal of Act 31 of 1987 :-

- (1) The Andhra Pradesh Entry of Goodsinto Local Area Tax Act, 1987 is hereby repealed.
- (2) Upon such repeal, the provisions of section 8 of the Aadhra Pradesh General Glauses Act (Act 1 of 1891) 1891 shall apply.